HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: July 22, 2015

No.   1751   /JR(S)/2015

Sri **Mohan Kumar,** Additional Chief Judicial Magistrate, Azamgarh to be Secretary (Full Time), District Legal Services Authority, Azamgarh.

No.   1752   /JR(S)/2015

Sri **August Kumar Tiwari,** Chief Judicial Magistrate, Azamgarh is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Azamgarh.

No.   1753   /JR(S)/2015

Sri **Ram Karan Yadav,** Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Additional Chief Judicial Magistrate, Ghaziabad vice Sri Arvind Kumar Yadav-II.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghaziabad.

No.   1754   /JR(S)/2015

Sri **Arvind Kumar Yadav-II,** Additional Chief Judicial Magistrate, Ghaziabad to be Civil Judge, Senior Division, Ghaziabad vice Sri Mohammed Qamruzzama Khan.

No.   1755   /JR(S)/2015

Sri **Mohammed Qamruzzama Khan,** Civil Judge, Senior Division, Ghaziabad to be Secretary (Full Time), District Legal Services Authority, Ghaziabad in the vacant court.

No.   1756   /JR(S)/2015

Sri **Abul Kaish,** Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahr to be Secretary (Full Time), District Legal Services Authority, Bulandshahr in the vacant court.

BY ORDER OF THE COURT

Sd/-
(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL

No. 333/JR(S)/2015 Dated: Allahabad : July 22, 2015
Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor,

Jawahar Bhawan Annexe, Lucknow-226001.

2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.

3. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).

4. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).

5. The Senior Registrar (Judicial), High Court, Allahabad.

6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.

7. The District & Sessions Judge, Azamgarh, Bulandshahr and Ghaziabad. (Information available on E-mail).

   The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

   The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

   It is to add that local arrangement of the officers shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

   The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

8. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.

9. The Member Secretary, U.P., State Legal Services Authority, Lucknow.

10. Mahalekhakar (Lekha Evam Hakdari-2), U.P., Allahabad.

11. The Registrar (Judicial) (Confidential), High Court, Allahabad.

12. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.

13. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad.

14. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.

15. The Deputy Registrar (G), High Court, Allahabad for necessary action at your end in respect of appointment/ posting of class III & IV employees.

16. The Section Officer (Admin.A-3) Section, High Court, Allahabad.

17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.

18. P.S. to Hon'ble Administrative Judge, Azamgarh, Bulandshahr and Ghaziabad. (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-
(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)